## GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:1234 ANSWERED ON:02.08.2010 FACILITIES TO PANCHAYATI RAJ REPRESENTATIVES Munda Shri Arjun ;Saroj Smt. Sushila;Singh Shri Ravneet

## Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Government proposes to educate/train the Members of the panchayats/representatives about their duties, roles and responsibilities;

(b) if so, the details thereof alongwith the status of implementation, State-wise and the amount allocated for such scheme;

(c) whether all the basic facilities like education, health and telecommunication are provided to the panchayats; and

(d) if so, the details thereof?

# Answer

## MINISTER OF PANCHAYATI RAJ (Dr. C. P. JOSHI)

(a) & (b): Yes, Sir. Ministry of Panchayati Raj (MoPR) has prepared a "National Capability Building Framework (NCBF)", which provides a blueprint for regular and sustained training of elected representatives, officials and other stakeholders in Panchayati Raj, to enable them perform their functions effectively. Panchayati Raj being a State subject, this Framework is being implemented by the States, for which MoPR provides supplementary financial assistance under the schemes of the Backward Regions Grant Fund (BRGF) and Rashtriya Gram Swaraj Yojana (RGSY). State-wise details are given in Annexure-I.

(c) & (d) While Panchayats in general have not been provided with the transfer of functions in the sectors of Education and Health in most States, the position in respect of availability of Computers is much better, for which details are given in Annexure-II.

#### Annexure-I

Year

Annexure referred to in parts (a) & (b) reply to Lok Sabha Unstarred Question No.1234 to be answered on 2.8.2010.

(Rs in Crore) RELEASE OF FUNDS TO STATES UNDER BRGF (CAPACITY BUILDING COMPONENT) AND RGSY (TRAINING COMPONENT) DURING 2007-08 TO 2009-10

2007-08 2008-09 2009-10
Sl.No. State Amount Released Amount Released Amount Released
BRGF RGSY BRGF RGSY BRGF RGSY
1 Andhra Pradesh 13.00 0.82 - 4.00 22.11 6.22 2 Arunachal Pradesh 6.00 2.90 -
2  Artifiachar Pradesh = 6.00 2.90 =
4 Bihar 25.78 3.28
5 Chhattisgarh 13.00 - 8.46 1.92
6 Gujarat - 3.95 6.04 - 5.47 -
7 Goa - 0.34
8 Haryana - 0.07 3.23 0.95 9 Himachal Pradesh 2.00 2.52 1.96 6.78 1.76 4.89
10 Jharkhand $21.00 0.16$
11 J&K 9.00 -
12 Karnataka 10.00 8.39 2.39
13 Kerala 2.00 0.58 - 0.59 2.00 0.59
14 Madhya Pradesh 24.00 0.62 24.00 11.31 5.66 - 15 Maharashtra - 29.80 3.55 - 3.39
16 Manipur - 0.40 4.60 0.40 - 2.10
17 Meghalaya 3.93 - 2.35 -
18 Mizoram 2.00 - 2.00 -
19 Nagaland 3.00 - 6.00 -
20 Orissa 19.00 3.14 23.27 -
21  Punjab - 4.43 1.00 - 22  Rajasthan - 2.57 32.08 -
23 Sikkim 1.00
24 Tamil Nadu - 2.36 16.32 2.36
25 Tripura 0.83 3.95 0.88 0.82
26 Uttar Pradesh 25.30 20.26 0.94

Annexure-II

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Annexure referred to in parts (c) & (d) reply to Lok Sabha Unstarred Question No.1234 to be answered on 2.8.2010.
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AVAILABILITY OF COMPUTERS IN PANCHAYATI RAJ INSTITUTIONS
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State Name Zilla Panchayats (ZPs) Block Panchayats (BPs) Gram Panchayats (GPs) No.of No. of ZPs No. of No. of BPs No. of No. of GPs Offices having Offices having computers computers computers

Note: 1. The above figures include the computers available under different schemes such as Common Service Centres (CSC). 2. 'Nil' figures include the cases where information is not available with MoPR.